

**INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "G": NEW DELHI**

**BEFORE
SHRI G.S. PANNU, HON'BLE PRESIDENT
AND
MS. ASTHA CHANDRA, JUDICIAL MEMBER**

ITA No. 751/Del/2017

Asstt. Year : 2007-08

Shri Bankey Bihari Educational Trust Palwal, C/o Sunil Suresh & Associates, CAs B-20, 21, Fruit Garden, NIT-5, NIT Faridabad 121 001 PAN AAFTS6412F	Vs.	DCIT, Central Circle-1 Faridabad.
(Appellant)		(Respondent)

Assessee by:	Shri Akul Agarwal, CA
Department by :	Shri Umesh Takyar, Sr. DR
Date of Hearing	07.04.2022
Date of pronouncement	07.04.2022

ORDER

PER ASTHA CHANDRA, JM

The appeal filed by the assessee is directed against the order of the CIT(Appeals)-3, Gurgaon dated 30.11.2016 relating to the assessment year 2007-08.

2. The Ld. AR for the assessee, vide letter dated 7th April, 2022 has requested for withdrawal of the appeal on the ground that the assessee has opted to settle the dispute relating to the tax arrears for the assessment year under consideration under the Vivad Se Vishwas Scheme, 2020 and the order for full and final settlement of tax arrear in Form- 5 has already been issued by the Department. A copy of the order in Form -5 is also filed.

3. The Ld. Sr. DR has no objection for withdrawal of the appeal.

4. In view of the above, we accept the request of the assessee for withdrawal of the appeal and the appeal is dismissed as withdrawn.

5. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open court at time of hearing itself i.e. on 7th April, 2022.

sd/-

**(G. S. PANNU)
PRESIDENT**

Dated: 07/04/2022

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Copy forwarded to -

1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

sd/-

**(ASTHA CHANDRA)
JUDICIAL MEMBER**

ASSISTANT REGISTRAR
ITAT, New Delhi

Date of dictation	
Date on which the typed draft is placed before the dictating Member	

Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr. PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	
Date on which the fair order comes back to the Sr. PS/PS	
Date on which the final order is uploaded on the website of ITAT	
Date on which the file goes to the Bench Clerk	
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	